

owners to know how much saw dust will be available; and

(d) when the factory is likely to be started?

The Minister of Planning (Shri Asoka Mehta): (a) to (d). In order to study the possibilities of utilisation of saw dust available in various Rural Industries Project areas for manufacture of fuel briquettes, by Rural Industries Planning Committee of the Planning Commission sought information from various rural industries projects, including Kozhikode in Kerala State, regarding the quantity of saw dust available in the area. The Kozhikode project authorities have, accordingly, undertaken a study of the availability of the saw dust in the project area. The information was collected by the Project Officer, Kozhikode through a questionnaire. According to the information collected, there are 73 saw mills in Kozhikode District. Technical feasibility and economic viability of setting up a plant in Kozhikode are under study and no final decision has been taken so far.

U.S. Loan to Indian Firms

2309. Shri Ram Harkh Yadav;
Shrimati Maimoona Sultan:

Will the Minister Finance be pleased to state:

(a) whether the U.S. Government have extended a loan amounting to Rs. 3 crores to five firms for joint collaboration in India;

(b) if so, the terms thereof; and

(c) the names of firms to be benefited by the loan?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). The US Government has extended five separate loans, totalling to just over Rs. 3 crores, to the firms indicated in the Statement laid on the Table of the House. [Placed in Library. See No. LT-5798/66] which also gives the

terms of the loans and the purposes for which they have been made. All five firms have U.S. collaborators.

Integration of Rural Electrification Programme

2310. Shri Ram Harkh Yadav;
Shri Murli Manohar:

Will the Minister of Planning be pleased to state:

(a) whether Government appointed a Programme Evaluation Organisation of the Planning Commission for the integration of the Rural electrification Plan;

(b) if so, its recommendations for the right progress of the scheme; and

(c) whether Village Panchayat and the Block Development Councils are to be associated with the scheme?

The Minister of Planning (Shri Asoka Mehta): (a) The Programme Evaluation Organisation of the Planning Commission made a detailed enquiry into the rural electrification programme and prepared a report in October, 1965.

(b) and (c). A summary of the report is laid on the Table of the House. [Placed in Library. See No. LT-5798/66].

IUCD Programme

2311. Shri V. B. Gandhi: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the services of practising medical personnel other than those in Government service are at present utilised for the proper motivation of the public and the use of IUCD on large scale; and

(b) whether it is the intention of Government to provide for medical examination of those asking for IUCD with a view to reducing complications

and making the IUCD programme more safe?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) The services of private medical practitioners are being utilised for the motivation and use of IUCD;

(b) Medical examination is done in all cases before giving them IUCD.

Accommodation for Government Servants

2312. Shri Dharmalingam: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether the Government employee with service exceeding 14 years are still without any Government accommodation;

(b) if so, the number of such employees; and

(c) when these employees are likely to be provided Government accommodation?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) 6,439.

(c) Government is taking all possible measures to build more houses but it will take many years to provide them accommodation.

सूखा प्रस्त क्षेत्रों में पीने के पानी की व्यवस्था

2313. श्री वें० सि० पाटिल :

श्री तुलसीदास जाधव :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अनावृष्टि तथा फसल की खराबी से अभावग्रस्त क्षेत्रों में पीने के पानी की व्यवस्था करने के लिये महाराष्ट्र सरकार ने केन्द्रीय सरकार से कोई वित्तीय सहायता मांगी है;

(ख) यदि हां, तो उसकी राशि कितनी है; और

(ग) सरकार ने उसकी प्रार्थना पर क्या निर्णय किया है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) से (ग) प्राकृतिक संकटों के कारण सहायता कार्यों जिनमें पीने के पानी की व्यवस्था भी सम्मिलित है, के खर्च की पूर्ति के लिए राज्यों को दी जाने वाली केन्द्रीय सहायता का स्वरूप भारत सरकार ने पहले ही निर्धारित कर रखा है। इस कार्य के लिए महाराष्ट्र सरकार ने भारत सरकार से अब तक कोई अतिरिक्त सहायता नहीं मांगी है।

ग्राम जल पूर्ति योजनाओं के 1966-67 के वार्षिक प्लान में महाराष्ट्र सरकार को 60 लाख रुपये की व्यवस्था नियत की गई है। इस शीर्ष के अन्तर्गत महाराष्ट्र सरकार ने 2.50 करोड़ रुपये का अतिरिक्त प्रावंटन मांगा है लेकिन भारत सरकार अभी तक कोई अतिरिक्त प्रावंटन करने के लिए राजी नहीं हुई है।

योजना आयोग द्वारा निर्मित केन्द्रीय सरकार के अधिकारियों के एक दल ने 10 से 15 जनवरी, 1966 तक अभाव की स्थिति का स्थल पर ही दृष्टिगोचर करने के लिए महाराष्ट्र के अभावग्रस्त क्षेत्रों का दौरा किया। इस दल की सिफारिशों पर अलग से विचार किया जा रहा है। जल पूर्ति योजनाओं के लिए महाराष्ट्र सरकार को अतिरिक्त धन नियत करने के लिये इस दल ने कोई विशेष सिफारिश नहीं की है।

Industrialisation of Delhi

2314. Shri Maheswar Naik: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that the policy of Government with regard to